

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/144/2018
O.A. No.60/829/2016**

Date of decision: 12.04.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Sunita Bakshi retd. Aged 62 years, Sub-Inspector No.567/CHG Presently resident of H. No.3354/1, Sec.40-D, Chandigarh (U.T.) Pin-160040.

... PETITIONER

VERSUS

1. Sanjay Beniwal, Inspector General Police, U.T. Chandigarh, Sector-9, Chandigarh, Pin Code-160009.
2. Ms. Jagdembay Nilamberi, Senior Superintendent of Police, Sector 9-D, Chandigarh, U.T. Pin-160009.

... RESPONDENTS

PRESENT: Sh. Ranjit Singh Dhiman, counsel for the petitioner.
Sh. Rajesh Punj, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents seeks time to file affidavit as directed by this Court, whereby they have informed that they have paid a sum of Rs.10,94,992/- and have given detail of the same. Though petitioner submitted that she has not been given wages for the promotional post of SI w.e.f. 28.5.2007 to 3.3.2007, which is disputed by learned counsel for the respondents submitting that this

was not the issue before this Court because Annexure A-13 was not under challenge in the O.A. and no finding qua that was recorded by this Court. He submitted that this Court cannot extend scope of Contempt and petitioner has been given benefit of promotional post, as per issued decided in the lis.

2. In view of the above, C.P. is closed. Notices discharged.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 12.04.2019.

Place: Chandigarh.

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